

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1505**  
TO BE ANSWERED ON 24.12.2018

**Forest clearance for Government Projects**

1505. SHRI HARSHVARDHAN SINGH DUNGARPUR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) the details of forest land cleared for various Government projects during the years 2013 to 2017;
- (b) the details of cases pending before Government or received during the said period for environment clearances; and
- (c) the steps taken/proposed to be taken by Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) States/UTs-wise list of forest land diverted for non-forestry purpose for various Government projects during the years 2013 to 2017 is annexed as Annexure-A.
- (b) Currently 28 proposals pertaining to the period 2013 to 2017 are being appraised for Environment clearances by the Ministry of Environment Forest and Climate Change under Environment Impact Assessment Notification, 2006 and its amendment from time to time.
- (c) The Ministry has taken several steps to expedite the process of environmental and forest clearances which inter-alia include introduction of Single window clearance portal-PARIVESH(Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single window Hub), an online system of processing of environmental clearances, forest clearances, wildlife clearances, introduction of Short Message Service (SMS) functionality for Project proponent, auto alert system; separate module to track the progress of recommended projects, delegation of powers to Regional Empowered Committee (REC) to finally dispose of the proposals.

**Annexure-A referred in the answer to part 'a' of Rajya Sabha Unstarred Question no. 1505 by Shri HARSHVARDHAN SINGH DUNGARPUR due for answer 24.12.2018 regarding 'Forest clearance for Government Projects'**

Category : <b>All Categories</b>		During the Period : <u>01/01/2013 to 31/12/2017</u>	
Case Status : <b>APPROVED</b>			
<b>S. No.</b>	<b>States/UTs</b>	<b>No. of Cases</b>	<b>Area Diverted (in ha.)</b>
1	Andaman and Nicobar	14	29.90
2	Andhra Pradesh	40	3974.22
3	Arunachal Pradesh	38	2885.07
4	Assam	1	8.88
5	Bihar	88	1017.68
6	Chandigarh	4	40.33
7	Chhattisgarh	44	5512.74
8	Dadar & Nagar Haveli	5	7.58
9	Daman and Diu	0	0.00
10	Delhi	4	15.15
11	Goa	5	41.59
12	Gujarat	124	1369.86
13	Haryana	1057	1644.99
14	Himachal Pradesh	69	831.24
15	Jammu and Kashmir	0	0.00
16	Jharkhand	33	3343.75
17	Karnataka	69	1014.49
18	Kerala	7	44.89
19	Lakshadweep	0	0.00
20	Madhya Pradesh	128	11718.29
21	Maharashtra	55	5996.46
22	Manipur	13	2093.72
23	Meghalaya	3	143.91
24	Mizoram	3	458.76
25	Nagaland	0	0.00
26	Orissa	83	8744.63
27	Pondicherry	0	0.00
28	Punjab	792	1367.98
29	Rajasthan	62	4258.65
30	Sikkim	39	122.45
31	Tamil Nadu	17	571.43
32	Telangana	30	9627.71
33	Tripura	18	167.43
34	Uttar Pradesh	33	1316.38
35	Uttarakhand	157	3106.47
36	West Bengal	12	286.43
<b>Grand Total</b>		<b>3047</b>	<b>71763.04</b>

